

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:391  
ANSWERED ON:20.12.2005  
FIRING ON BANGLADESH BORDER .  
Oram Shri Jua;Patil Smt. Rupatai Diliprao Nilangekar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Bangladesh Rifles and Bangladesh Army have been firing on Indian troops;
- (b) if so, the number of Indian civilians/soldiers killed/wounded in such firings during 2005, till date;
- (c) the action taken by the Government to check such incidents in future;
- (d) whether the Commandant of Bangladesh Army has given any statement in this regard; and
- (e) if so, the details thereof alongwith the reaction of the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 391 FOR ANSWER ON 20TH DECEMBER, 2005 BY SHRIMATI RUPATAI DILIPRAO NILANGAKAR PATIL AND SHRI JUAL ORAM, MEMBERS OF PARLIAMENT REGARDING FIRING ON BANGLADESH BORDER.

There is no incident of Bangladesh Army firing upon Indian security forces. However, during the year 2005, 14 incidents of unprovoked firing By Bangladesh Rifles have come to the notice of the Government. In these firing incidents, one Assistant Commandant of BSF and one Civilian were killed and two BSF Constables were injured. Protest notes have been lodged with Bangladesh Rifles. Such incidents were raised at bilateral Border Coordination Conferences between BSF and Bangladesh Rifles and also at the recently held Home Secretary level talks in October, 2005 at New Delhi. No information has been received regarding statement delivered by the Commandant of Bangladesh Army.